

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/63/2019-Judl./13

Dated Shillong, the 20th September 2019

Take notice that **SINGLE BENCH** of **HON'BLE THE CHIEF JUSTICE** shall sit on **Saturday, 21st September 2019 at 10:30 AM** and take up matters as per Causelist issued in this regard.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/63/2019-Judl./13-A

Dated Shillong, the 20th September 2019

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The President/Secretary, High Court Bar Association, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. All Court Masters concerned for information.
7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
8. Notice Board.
9. Office File.

A.W. Lawang
20.09.19
JOINT REGISTRAR (JUDL.)

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20/9/19